## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 10/NCLT/AHM/2017 Gujarat High Court with CA 473/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Magic Engineering Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRITESH L. PARIKH Advocate Petitioner FORMALL

2. TANVISH BHATT Advocate Petitioner FORMALL

3. RAHUL DEV Advocate Petitioner tall

## <u>ORDER</u>

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Mr. Rahul Dev present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

At request of learned Counsel for petitioner.

List the matter 26.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.